

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION No. 101
ANSWERED ON 29th JANUARY, 2026**

STATUS OF NH-183 AND NH-185 IN KERALA

101. ADV DEAN KURIAKOSE

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

- (a) The current progress and status of NH-183 Mundakkayam-Kumily and NH-185 Adimali-Kumily Highway in Kerala;**
- (b) Whether the Government has given the approval for alignments and also for the Detailed Project Reports for the land acquisition project to be initiated; and**
- (c) If so, the details thereof.**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (c) NH-183 from Kollam to Kumily (Kerala-Tamil Nadu border) has a total length of about 215 km. This stretch was initially planned as a two-lane carriageway with paved shoulders; however, based on present traffic levels, it has been decided on 04.02.2025 to develop it as a four-lane highway. The Detailed Project Report (DPR) submitted for the Kollam-Anjilimoodu stretch is under scrutiny, particularly in view of high cost of land acquisition and the presence of residential structures in congested locations. For the remaining stretch from Anjilimoodu to Kumily (Kerala-Tamil Nadu border), preparation of DPR has been taken up.

NH-185 from Adimali (on NH-85) to Kumily (on NH-183) has a length of about 96 km. Land acquisition was initiated with issue of

notification under Section 3A of the National Highways Act, 1956 in March 2022. Subsequently, the proposed Right of Way (RoW) was revised to 30 m and a fresh Section 3A notification was issued in December 2024. The revised alignment was approved on 14.08.2024. Considering existing traffic levels and high land acquisition costs, it has been decided to examine restriction of the proposed RoW to 18 m or up to a maximum of 24 m. The project is being recast for appraisal & sanction.
